

**GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT**

LOK SABHA  
UNSTARRED QUESTION NO. 1017  
TO BE ANSWERED ON 21.07.2017

**UPGRADATION OF ICDS SCHEME**

1017 DR. PRABHAS KUMAR SINGH:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has taken note that the Integrated Child Development Services (ICDS) Scheme has reportedly untrained and low paid workers;
- (b) if so, the details thereof, State/UT-wise;
- (c) the remedial measures taken in this regard;
- (d) whether the Government has any plan to upgrade ICDS Scheme; and
- (e) if so, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI KRISHNA RAJ)

- (a) to (c): Anganwadi Services under the Umbrella Integrated Child Development Services (ICDS) Scheme envisages the Anganwadi Workers(AWWs) & Anganwadi Helpers (AWHs) as “honorary workers” from the local community who come forward to render their services, on part time basis, in the area of child care and development. As per the ICDS guidelines the Anganwadi Workers should be from the local village and are selected by a Selection Committee constituted by the State Governments/UT Administrations. Scheme prescribes for minimum qualification of Matriculation and age limit of 18-35 years for engagement as Anganwadi Worker and Anganwadi Helper. Being honorary workers, they are paid monthly honoraria as decided by Government from time to time.

The present honorarium paid to AWWs is Rs.3000/- per month and AWHs is Rs.1500/- per month. The honorarium to AWWs of Mini-AWCs is Rs.2250/- per month. Besides this, most of the State Governments/UT Administrations are also giving additional honorarium to Anganwadi Workers and Anganwadi Helpers out of their own resources. State/UT-wise details are **annexed**.

The AWWs are provided training in the field of child care at the time of induction and during engagement.

- (d) &(e): Improvement and upgradation of various components of the Scheme is an on-going process.

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**Statement indicating additional monthly honorarium paid to AWWs/AWHs by the States/UTs.  
from their own resources**

As on 30.06.2017

S. No	States/UTs	Additional honorarium given by States/UTs (In Rs.)	
		Anganwadi Workers	Anganwadi Helpers
1.	Andaman & Nicobar	3000	2500
2.	Andhra Pradesh	1200	700
3.	Arunachal Pradesh	Nil	Nil
4.	Assam	1000	500
5.	Bihar	750	375
6.	Chandigarh	2000	1000
7.	Chhattisgarh	1000	500
8.	Dadra Nagar Heveli	1000	600
9.	Daman & Diu	1000	600
10.	Delhi	2000	1000
11.	Goa	3062-11937*	3000-6000
12.	Gujarat	1750	900
13.	Haryana	2500	2250
14.	Himachal Pradesh	1450	600
15.	Jammu & Kashmir	600	340
16.	Jharkhand	1400	700
17.	Karnataka	3000	2000
18.	Kerala	2000	2000
19.	Lakshdweep	1600	1000
20.	Madhya Pradesh	2000	1000
21.	Maharashtra	2000	1000
22.	Manipur	100	50
23.	Meghalaya	Nil	Nil
24.	Odisha	1000	500
25.	Puducherry	600	300
26.	Punjab	2600	1300
27.	Rajasthan	1724-1736*	1065
28.	Sikkim	2225	1500
29.	Uttarakhand	3000	1500
30.	West Bengal	1300	1300
31.	Uttar Pradesh	1000	500
32.	Nagaland	Nil	Nil
33.	Mizoram	Nil	Nil
34.	Tamilnadu	6750 (that includes pay-2500, GP-500 & DA-3750)	4275 (that includes pay-1500, GP-400 & DA 2375)
35.	Telangana	4000 (w.e.f. 01.03.2015)	3000 (w.e.f. 01.03.2015)
36.	Tripura	2865	1924

\* Depending on the qualification and number of years of service